

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 101
CAA-26/ND/2020

IN THE MATTER OF:

M/s K.R. Equipments Pvt. Ltd.

...PETITIONER

Vs.

M/s. Cleanauto Solutions Pvt. Ltd.

...RESPONDENT

Section

Under Section 230-232

Order delivered on 31.01.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

**:Mr. P.K. Mittal, Ms. Deepali
Mittal, Advocates**

For the Respondent/ Corporate-debtor :

ORDER

Heard. Order reserved.

-sd

**(V.K. Subburaj)
Member (T)**

-sd

**(Abni Ranjan Kumar Sinha)
Member (J)**